to Questions

श्री राजनारायण :

कितनी ?

क्वान्टिटी तो बताएं।

श्री मन्भाई झाह: हर एक के फिगर्स एड हाक नहीं दिये जा सकते कि हर-हर ग्राइटम के बारे में बात ग्राप बोलते जायं।

SHRI A. D. MANI: May I ask the Minister whether cosmetic goods are also allowed, to be imported? When the country is not able to pay for food-grains, we find that some expensive cosmetic goods are available in various shops.

SHRI MANUBHAI SHAH: The cosmetic goods which are imported are zero. I have been repeatedly stressing that. What happens is this. What India produces also is of such high quality that most of the Members, when they go to the shops, think that they are foreign goods. The second reason is that we are making first-class cosmetics which are popular throughout the world. The second point is—I would like to explain this because this has been exercising the minds of some hon. Members—goods which are not imported under normal licence but clandestinely tried to be smuggled and seized by the Customs are sold in auction. Some of the goods do appear in the window shops of tha various markets which make Members perhaps feel that they are imported.

\*604. [The questioner (Shri M. P. Bhargava) was absent. For answer,. vide col. 4821 infra.]

## IMPORT LICENCES FOR STAINLESS STEKL

\*605. SHRI ABDUL GHANI; Will the Minister of IRON AND STEET\* be pleased to state the number of import licences for stainless steel quotas issued year-wise from 1957 to>-1965?

programme. To that extent we have imported them, and I have laid information on the Table of the House. When we say luxury or nonessential goods, it means goods which are totally not required for our economy or for our national programme.

SHRI NIREN GHOSH: May I know whether it is a fact that the import licences are more or less monopolised by foreign firms in India?

SHRI MANUBHAi SHAH; Hundreds and thousands of people are receiving licences.

SHRI BHUPESH GUPTA: Returning to the question relating to the cars, how is it we find some of the Ministers going about only in big cars and very new cars, always new? Do I understand that these cars are bought from the S.T.C. pool or they are car<sub>s</sub> sold by diplomats or they are obtained otherwise? We should like to know that,

SHRI MANUBHAI SHAH: The first of your assumption is correct. Under the limited allotment policy of just a few cars to the dignitaries like Rash-trapati or the Vice-President or the Governors and one for each Cabinet Minister, that is done out of the S.T.C. pool. No direct imports are involved.

SHRI BHUPESH GUPTA: I never asked about the Vice-President. About Ministers I have asked

SHRI MANUBHAI SHAH: Yes, Cabinet Ministers I have said.

SHRI SUKESH J. DESAI: May I know if the Minister could enlighten us whether the exports for the current quarter are expected generally to go up or go down?

SHRI MANUBHAi SHAH; We always expect it to go up.

श्री राजनारायण : क्या सरकार विदेणी शराब को लग्जरी गइस में मानती है या नहीं और अगर मानता है तो कितनी विदेशी शराब . . .

THE MINISTER OF IRON AND STEEL (SHRI T. N. SINGH): A statement is laid on the Table of the House.

## STATEMENT

Year of Licensing	Number of Licences issued
1957	116
1958	378
1959	566
1960	· 850
1961	1519
1962	2459
1963	3:99
1964	3470
1965	3177

شرى عهدالغلى: كها وزير صاحب فرمائیں کے که یه سال به سال جو تعیر بوهتا گیا هے - یہاں تک که ۱۱۰۰ پرسنت تک چلا کیا ہے۔ اس کا کیا کارس تها - مهل پوچها چاهتا هول که كيا اس ميں ايسے التسلسوز عيں جن کے نقریباً سارے لاسنیسیز جلکو امپورت کی اجازت دی گئی، اس میں +٥ سے زیادہ ایک هم قرم کی یا ایک هے قرم کی سہیلی قرمس کی ہیں: جن کو لائسنس دئے گئے -

†[श्री श्रब्दुल ग़नी: क्या वजीर साहव फर्मायेंगे कि यह साल व साल जो नम्बर बढ़ता गया है यहां तक कि 1100 परसेन्ट तक चला गया है इसका क्या कारण था? में पूछना चाहता हूं कि क्या इसमें ऐसे लाइ-सेन्सीज हैं। जिनकी तादाद तकरीबन सारे लाइसेन्सीज, जिनको इम्पोर्ट की इजाजत दी

गई, उसमें 50 से ज्यादा एक ही फर्म की या एक ही फर्म की सहेली फर्म्स की हैं, जिनको लाइसेन्स दिये गये ? ]

to Questions

श्री टी॰ एन॰ सिंह: इन मखतलिफ फर्मों का हाल मझे मालम नहीं है। लेकिन इतना बता देना चाहता हूं कि स्टेनलेस स्टील कैमिकल इन्डस्ट्री ग्रीर दूसरे उद्योगों के लिये वड़ी जरूरी चीज़ है ग्रीर लाज़मी है कि जब हमारा ग्रीद्योगिक विकास हो रहा है, तो उसमें स्टेनलेस ब्रैन्ड की जरूरत बढे।

شرى فيدالغلى: كيا وزير صاحب فرمائیں کے که یہ جو نمبر بوهتا گیاہ کھا اس مهن ایک ایسا بهی تها کرائتهریا که کچه فرسوں کو دیا گیا اور کچه فرموں کو نہیں دیا گیا - اُگر ایسا تھا تو اس میں کیا ریزننگ تھی جن کو دیکه کر جانچا جاتا تها که ان فرسون کو ستین لیس ستیل دینا یا نہیں دينا چاهئے -

†श्वी **प्रब्दल ग्रनी**: क्या वजीर साहव फर्मायेंगे कि यह जो नम्बर बढ़ता गया, क्या इसमें एक ऐसा भी था ऋइटेरिया कि कुछ फर्मों को दिया गया ग्रीर कुछ फर्मों को नहीं दिया गया ? अगर ऐसा था तो उसमें क्या रीजनिंग थी, जिनको देखकर जांचा जाता था कि इन फर्मों को स्टेनलेस स्टील देना या नहीं देना चाहिये ? ]

श्री टी॰ एन॰ सिंह: मेरा ख़याल है कि इसके लिये नियम बने हए हैं और हर केस में उसकी पाबंदी की गई है। ग्रगर मेम्बर साहब की नजर में कोई खास मामला हो, तो मझे बताएंगे, मैं उसको देखुंगा ।

شرور عبدالغلی: کیا وزیر صاحب فرمائیں کے که کیا کچھ ایسی فرموں کو لائسیس دئے گئے ہیں جو بلیک لست پر تھیں اور جلہوں نے ملک کا کووڑوں وربیہ جو که دیش کا فارن ایکسچیلنج تھا، اسکو آنہوں نے گھالا مالا کیا اور جیسے امیوں چلد پھارے لال اور

ं श्री ग्रन्द ल गर्नी: क्या वजीर साहव फर्मियेंगे कि क्या कुछ ऐसी फर्मों को लाइसेन्स दिये गये हैं जो ब्लैक लिस्ट पर थीं और जिन्होंने मुक्क का करोड़ों स्पया जो कि देश का फारेन एक्सचेन्ज था, उसको उन्होंने घाला माला किया और जैसे ग्रमीचन्द प्यारेलाल और दूसरी फर्मों को दिया गया . . . ]

درسری فرمین کو دیا گها ، ، .

श्री टी॰ एन॰ सिंह : ब्लैक लिस्ट फर्मों को तो हमारे यहां से मिल ही नहीं सकता, हमारे यहां के कानून के, कायदे के, खिलाफ है। ऐसा मुझे पूरा विश्वास है।

SHRI BANKA BEHARY DAS: We have seen in the market that the stainless steel that is being imported is being manufactured into utensils or other goods, when the foreign exchange is very scarce and valuable to us. May I know from the Minister whether there is any restriction as to the purpose for which stainless steel can be imported and what steps the Minister is taking to see that we become self-sufficient in stainless steel?

SHRI T. N. SINGH: Stainless steel is being allowed for essential purposes only, namely, with regard to chemical and surgical industries for making surgical instruments, etc., which are really very important. As regards its manufacture, Durgapur Alloy Steel Plant is going to manufacture stainless steel and some others have also been

tt ] Hindi transliteration.

licensed. Whether its production will be in the near future, I cannot say, but we shall succeed in course of time.

SHRI BANKA BEHARY DAS: What about import for preparation of utensils?

(Wo reply) SHRI M. M. DHARIA: Is the hen. Minister aware that the persons who have secured quotas from the Government have been selling their quotas instead of manufacturing, as promised by them? They have been selling their quotas of stainless steel, and the rate is 20 to 25 times more, and that stainless steel is being used for the manufacture of utensils and those utensils come in the market. Is the Government aware of it and, if so, what action is being taken by the Government?

SHRI T. N. SINGH: I have scanty information here in regard to the misuse of 18 gauge steel sheets. But the minimum thickness of sheets which we allow to be imported is not than 18 gauges. imports arc 18 gauge and above thickness. E then some people divert them to other uses. And, that may be happening, Beyond that, I cannot say except that we are taking all possible steps to see that such misuse is At the same time some stainless steel sheets do come under the barter scheme. The STC has been importing it in the past. But beyond that, I do not think they are importing stainless steel of utei grades in any appreciable quantity.

SHRI K. K. SHAH: Is the hon. Minister aware that the stainless steel quota which was eiven to the manufacturers of utensils was diverted the factory owners and still continue. 1; to be enjoyed by them?

SHRI T. N. SINGH: No, no. We art not giving any quota to stainless stee' utensil manufacturers because the 20 gauge sheet is not imported. It is not being allowed to be imported, and that is the gauge which is used for utensil purposes. There may be some diversion of 18 gauge for utensil

making purposes. That is another matter. But we are not allowing any such imports.

SHRI M. S. OBEROI: May I ass. the hon. Minister for how much licences for stainless steel were issued during last year?

SHRI T. N. SINGH: I do not have the information here with me about every year's licences. The numbers are given but the value is not given.

SHRI ARJUN ARORA: The Minister admits that stainless steel imported for industrial purposes is diverted. He says, it must be diverted; otherwise, there will be no utensils of stainless steel available. But they are avail able in plenty in the market. So, they are diverted. May I know whether, in view of this diversion, he will re evaluate the needs of the various manufacturers and cut down their import quotas stainless steel so that this is utilised only for industrial purposes, that it is imported only for that and not for utensil making?

SHRI T. N. SINGH; The assumption made by the Hon. Member is rather not correct. What has been happening is that till 1957, there was no restriction on import of this material. After that, some steel was

SHRI ARJUN ARORA: Nine years have elapsed.

SHRI T. N. SINGH: In 1962, it was considered necessary to impose further restrictions on the import of stainless steel items for the utensil making in dustry. The present policy permits import of stainless steel only for im portant industries other than the making utensil industr

V and too is being limit-

ed to gauge 18 and higher thickness. That is the position. What I said was that gauge 18 is liable to be diverted for utensils and it has perhaps been happening. And then again, there is also some import under what are called import entitlements.

SHRI B. K. P. SINHA: May I know if the total quantity imported every year is imported by the private parties or if a certain part or proportion of the total yearly import is on behalf of the State or the State Corporations also? If so, if the State undertakings import, what is the basis on which it is distributed to the States?

to Questions

SHRI T. N. SINGH: It is true that the imports of stainless steel are made in a large number of casos by this organisation, the State Trading Corporation, and others. I cannot give the exact figures.

SHRI K. K. SHAH: Is the hon. Minister not aware that crockery of stainless steel is available in large quantities and those who manufacture this crockery of stainless steel can be asked wherefrom they get this stainless steel?

SHRi T. N. SINGH: I have already stated that some steel is imported under what is called import entitlements. That is also one of the reasons. The hon. Member's suspicion ;s perhaps correct. I agree with him that there has been some misuse.

## MMTC CONTRACT WITH PUBLIC SECTOR STEEL PLANTS

\*606. SHRI BANKA BEHARY DAS: Will the Minister of COMMERCE be pleased to state:

- whether MMTC has entered into an agreement with the three public sector steel plants for supply of iron and manganese ores during the current year; and
- (b) if so, what the details are thereof?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and Discussions at Senior Officers' levels between MMTC and HSL are in progress, and satisfactory results are expected in a short time.

SHRI BANKA BEHAKY DAS: May I know from the hon. Minister whether the representatives of the small mine-